

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-2580(PB)/2019

IN THE MATTER OF:

M/s. Steller Corporation

.... Applicant/petitioner

v.

M/s. Sumanglam Impex Pvt. Ltd.

..... Respondents

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 04.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

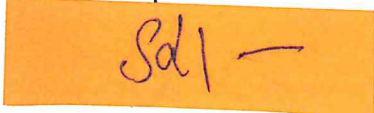
PRESENT:-

For the Applicant : Mr. Hitesh Sachar, Ms. Srishti Kapoor, Ms. Nandita Choudhary, Advs.

ORDER

Arguments heard. Order reserved.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)